

**HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION No. 139**

Dated the 21<sup>st</sup> December, 2021

No. HCM/1/96/BENCH/

Hon'ble The Chief Justice is pleased to constitute Single Bench Vacation court with the following Hon'ble Judge to take up urgent matters during the ensuing Christmas and Winter Vacation starting from 24<sup>th</sup> December, 2021 to 13<sup>th</sup> January, 2022 as shown below:-

**VACATION COURT**

Date	Hon'ble Judge for Vacation Court
29 <sup>th</sup> December, 2021	Hon'ble Mr. Justice A. Bimol Singh
10 <sup>th</sup> January, 2022	Hon'ble Mr. Justice A. Bimol Singh

Further, it is informed that urgent matter pertaining to Civil and Criminal which is sought to be listed before the Vacation Court may be allowed to filed on 28<sup>th</sup> December, 2021 (Tuesday) and 7<sup>th</sup> January (Friday), 2022 till 12:00 Noon respectively. They shall be accompanied by separate applications for urgent listing before the Vacation Court clearly mentioning the reasons for urgency.

*By Order etc.*

*Sd/-*

**(Yumkham Rother)  
REGISTRAR (JUDL.)**

**HIGH COURT OF MANIPUR**

Imphal, the 21<sup>st</sup> December, 2021

No. HCM/1/96/BENCH / 101119 - 38

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1. The Advocate General, Govt. of Manipur.
2. The Registrar, Admin & Vigilance, High Court of Manipur.
3. The Govt. Advocate, Govt. of Manipur.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
9. All the Assistant Registrars, High Court of Manipur.
10. The P.S to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.
11. The P.S to Hon'bel Mr. Justice Kh. Nobin Singh, High Court of Manipur.
12. The P.S to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
13. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
14. The P.S to Registrar General, High Court of Manipur.
15. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. The Court Masters, High Court of Manipur.
18. Guard File/Order Book.
19. Notice Board.
20. Concerned File.

  
**REGISTRAR (JUDL.)**